POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
VYBRA AUTOMET LIMITED

Regd. Office : Survey No. 507 & 508, Padamati Somaram Road, Bibinagar, Bhongir Taluqa, District : Nalgonda–508 126, Andhra Pradesh

This Post Offer Public Announcement (the "Announcement") is being issued by Microsec Capital Limited on behalf of Mr. Vilas Vitthal Valunj (the "Acquirer") and Mr. Partha Debnath and Mr. Janardhan Shriniwas Purandare (hereinafter referred to as "Persons Acting in Concert" or "PACs"), in connection with the Offer made by the Acquirer and PACs by a Public Announcement made on May 10, 2010 and Corrigendum Public Announcement on September 4, 2010 ("PA") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations").

The details subsequent to the completion of the Offer to acquire 1,425,800 fully paid-up equity shares of Rs. 10/- each, representing 20% of the Fully Paid Up Voting Equity Shares of Vybra Automet Limited (the "Target Company"), at a price of Rs. 22.65 per fully paid-up equity share payable in cash ("the Offer") are as under :

1	Name of the Target Company :	Vybra Automet Limited
2	Name of Acquirer, including PACs :	Mr. Vilas Vitthal Valunj (the "Acquirer") along with Mr. Partha Debnath and Mr. Janardhan Shriniwas Purandare (the "PACs")
3	Name of Manager to the offer :	Microsec Capital Limited
4	Name of the Registrar to the offer :	C. B. Management Services (P) Ltd
5	Offer Details Date of Opening of the Offer : Date of Closure of the Offer :	 Wednesday, September 08, 2010 Monday, September 27, 2010

Sl. No.	Item	Proposed in the Offer document		Actuals	
1	Offer Price	Rs. 22.65 per share		Rs. 22.65 per share	
		No.	**%**	**No.**	**%**
2	Share holding of Acquirer & PACs before Share Purchase Agreements ("SPAs")/PA	1,033,227	14.49%	1,033,227	14.49%
3	Shares acquired by way of SPA and Market Purchase	1,997,000	28.01%	1,997,000	28.01%
4	Shares acquired in the Open Offer	1,425,800	20.00%	3,900	0.05%
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 32,294,370/-		Rs. 88,335/-	
6	Shares acquired after PA but before 7 working days prior to closure date, if any.	NIL	NIL	NIL	NIL
		No.	**%**	**No.**	**%**
7	Post offer share holding of Acquirer & PACs (2+3+4+6)	4,456,027	62.51%	3,034,127	42.56%
8	Pre & Post offer share holding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of Shares	4,098,773	2,672,973	4,098,773	4,094,873
	Percentage of Shareholding	57.49%	37.49%	57.49%	57.44%

Status of Escrow Account, whether released or not	Rs. 81,50,000 released and balance amount lying in the Escrow account will be released in due course in accordance with the SEBI (SAST) Regulations.
Payment of interest, if any,	The Offer Price of Rs. 22.65 includes interest of Rs. 0.20 for delay in making a public announcement by the Acquirer & PACs by 32 days.
Status of investor complaints received, if any	NIL

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer along with PACs accepts full responsibility for the information contained in this Post Offer Public Announcement and for the fulfillment of obligations under the SEBI (SAST) Regulations.

The terms used but not defined in this announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer & PACs :

MICROSEC
MICRO FOCUS. MEGA WEALTH

MICROSEC CAPITAL LIMITED

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Contact Person : Mr. Manav Goenka / Mr. Anurag Goyal

Place : Mumbai
Date : October 28, 2010